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introduction of foreign brand soft drinks in India

2094. SHRI DIPEN GHOSH. SHRI SUBAS MOHANTY. SHRI K.V. THANGKABALU:

Will the Minister of FOOD PROCES-SING INDUSTRIES be pleased to state.

- (a) whether Government have since changed their policy of not permitting the introduction of any foreign brand soft drink in India; and
- (h) if so what are the details there-

THE DANASTER OF TEXTILES WITH ADDITIONAL CHARGE THE MINISTRY OF FOOL PROCES-SING INDUSTRIES (SHRI SHARAD YADAV); (d) No. Sir.

(b) Does not arise in view of (a) above.

Application from the big industrial units with BIFR confirming net worth

2095. SHRI N.E. BALARAM:

SHRI CHATURANAN WISH-RA'

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that some of the big industrial units have filed applications with the Board for Industrial and Tinancial reconstruction · Tirming negative (BIT'R) worth:
- (b) if so, what are the names and other detail of such componies, filed during the your 1999 and in 1990 so far- and
- (c) what is Government, reaction thereto?

LUMISTER OF FINANCE THE (PROF. MADHU DANDAVATE); (a) Sick Industrial Companies, excluding those in the public small scale and ancillary sectors. falling under the

Industries (Development and Regulation) Act, 1951 and other than those relating to ships and other vessels drawn by power, are required to make a reference under the Sick Industrial Companies (Special Provisions) Act 1985 (SICA) to the Board for Industrial and Financial Reconstruction (BIFR) if inter-alia their net worth has been or is completely erod-

(b) and (c) BIFR has reported that data of number of companies which are "big industrial units" is not compiled by them. BIFR enquires into each case registered with them on merits, in accordance with the provisions of the Sick Industrial Companies (Special Provisions) Act. 1985.

Rules and Procedures on Foreign investment

2096. SHRI N.E. BALARAM:

SHRI GURUDAS DAS GUPTA:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government are considering a proposal to streamline some of the rules and procedures on foreign investment in the country; and
- (b) if so, what are the details thereof?

THE MINISTER OF FINANCI (PROF. MADHU DANDAVATE); (a) and (b) The base Frank work of our investment policy is laid down in various documents inclumed the Industrial Policy Resolution. V. Lough it is not an open door portry is not a summantial degree of flexibility. It permits technical as well in the wild collaborations over a wills range of industrial procedures in order to farillinte investment in the desired sectors is a part of the Government's policy.